

Shri Karmarkar: Collection of that will involve an amount of time and labour not commensurate with the results.

Shri Sarangadhar Das: What proportion of these tractors now imported are for replacing old ones and how many are required for extension of the tractorisation work in reclaiming new land?

Shri Karmarkar: We have no information.

HANDLOOM INDUSTRY

*1132. **Shri B. C. Das:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to starred question No. 2 asked on the 16th November, 1953 and state:

(a) whether Government have fixed ceiling grants for the Handloom Industry in each State and, if so, the amounts so fixed;

(b) on what basis these ceilings to the grants have been fixed;

(c) whether the grants allotted to various States on the schemes submitted by them are short of the ceiling grants fixed for them and, if so, the reasons for the disparity; and

(d) whether Government will place on the Table of the House a statement showing the number of schemes submitted by each State and the number of those accepted?

The Minister of Commerce (Shri Karmarkar): (a) and (b). Attention is invited to paragraph 3(9) of Annexure XIII, and Annexure XV of the pamphlet "The All-India Handloom Board—A brief Survey", copies of which have been placed in the Library of the House.

(c) Yes, Sir; this is because not all the schemes submitted have been in conformity with the general principles laid down by the Board. The States concerned have been asked to send additional schemes to cover the balance.

(d) A statement is laid on the Table of the House. [See Appendix V, annexure No. 13.]

Shri B. C. Das: In the statement, it is mentioned that the Orissa State submitted 17 schemes of which 10 schemes have been accepted. May I know whether the Orissa Government have sent fresh schemes in place of the rejected ones?

Shri Karmarkar: We have asked the Orissa Government to submit fresh schemes, but I do not think that they have yet given them. But this I speak subject to correction.

Shri B. C. Das: In the statement I find some States have not submitted schemes. What steps have the Government taken for getting schemes from these States?

Shri Karmarkar: Sir, as I said, we have circularised all the Governments to submit their schemes to cover up the whole amount that has been allotted to them.

Shri B. C. Das: May I know whether any time-limit has been fixed for submission of fresh schemes after which the grants allotted to a State would lapse?

Shri Karmarkar: No, Sir. I do not think that a time-limit has been fixed. Of course, we have asked them to reply as early as possible. But there is no question of the grants lapsing; we want the States to utilise that amount.

Shri V. P. Nayar: In the statement I find that out of 13 schemes submitted by the Travancore-Cochin State, only 7 have been sanctioned, and there is no entry in the remarks column. May I know what is happening to the 6 schemes?

Shri Karmarkar: Sir, those schemes have not been accepted. That is why there are no remarks.

Pandit S. C. Mishra: May I know whether these schemes are for the protection or extension of the handloom industry and whether the grants

that are being paid to the States are refundable or would lapse?

Shri Karmarkar: The amounts of the grants that are made are placed at the disposal of the State Governments for use by them in accordance with the schemes that have been approved by us.

राष्ट्रपति मार्ट के पास सरकारी इमारतें

•११३३. श्री बादशाह गुप्त : क्या निर्माण, गृह-व्यवस्था तथा रसद मंत्री यह बताने की कृपा करेंगे :

(क) राष्ट्रपति मार्ट के पास नई सरकारी इमारतें किस प्रयोजन से बनाई गई हैं; तथा

(ख) इन के निर्माण पर क्या व्यय हुआ है ?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) To provide accommodation for 15 married constables and 2 married Head-constables of Police attached to the President's Estate.

(b) About Rs. 60,000.

Shri Badshah Gupta: When were they completed and why are they lying vacant now?

Sardar Swaran Singh: I understand that they are not yet complete for occupation; some work is still required to be done.

Shri Badshah Gupta: May I know what is the work that has to be done still?

Sardar Swaran Singh: I think some fittings and electrical installations.

NATIONAL CONFERENCE OF KASHMIR

*1134. **Shri Kakkan:** Will the Prime Minister be pleased to state:

(a) whether the Government of India have received any resolution passed by the National Conference workers at the Convention held at Pulwama; and

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(b) if so, what reply has been given by the Government of India?

The Parliamentary Secretary to the Minister of External Affairs (Shri (Sadath Ali Khan): (a) and (b). No, but they have seen press reports of this resolution.

Shri Kasliwal: I want to know where is Pulwama, Sir.

Mr. Speaker: He can enquire elsewhere.

LOAN TO ANDHRA STATE

*1135. **Shri Viswanatha Reddy:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that a proposal to give a loan of five crores of rupees to Andhra State is under consideration;

(b) whether a list of schemes proposed to be undertaken has been submitted to the Planning Commission; and

(c) if so, whether the list will be placed on the Table of the House?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The matter is under consideration.

(b) No.

(c) Does not arise.

Shri Viswanatha Reddy: May I know whether this financial assistance is in addition to the assistance that is proposed to be given under the proposals of the Bhattacharya Committee sponsored by the Finance Ministry?

Shri Hathi: This is in accordance with the programme of the Planning Commission to have irrigation schemes in the scarcity areas.

SALT

*1136. **Shri C. R. Narasimhan:** Will the Minister of Production be pleased to state:

(a) whether Government have received any representation from the President, Madras Provincial Salt In-